The Regional Director, Reserve Bank of India, Public Debt Office, Fort, Mumbai - 400 001.

Dear Sir,

Tender for Non-competitive Bids for "7.95 per cent Government Stock 2032" for an aggregate amount of Rs.200 crore: Auction to be held on October 20, 2008.

Pursuant to Government of India, Ministry of Finance, Department of Economic Affairs Notification F.No.4(2)-W&M/2008 (i) dated October 15, 2008 and the tender notice issued by you, I/we, the undersigned hereby submit an aggregated bid on behalf of the non-competitive bidders as per the enclosed list in pursuance of the 'Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities' at the auction to be held by you on the captioned date as set out below:

- i) Name of the Bank/Primary Dealer
- ii) Address
- iii) Telephone No.

iv)

Mode of Credit	A/C No.	Amount (Nominal value of the Govt. Stock required) in Rs.
SGL	BYSL	
CSGL	BYSL	
Total		

Undertaking

1. On your acceptance of my/our bid,

i) I/we agree/undertake to immediately collect the letter of acceptance from your office and to deposit the requisite amount at Reserve Bank of India, Fort, Mumbai on the day/time as indicated therein.

ii) I/We authorise you to debit my/our Current account maintained with Reserve Bank of India with the requisite amount.

2. I/We have read the terms and conditions for non-competitive bidding contained in the 'Scheme for Noncompetitive Bidding Facility in the Auctions of Government Securities' for the auction to be held on the captioned date and undertake to abide by them.

3. I/We have not submitted any other non-competitive bid in respect of the same clients for the auction to be held on the captioned date.

4. I/We have enclosed a list containing the details of the non-competitive bidders viz. name, address, bid amount, etc. Dated :

Yours faithfully,

For office use only

Regn no.

Signature and Office Stamp of the Bidder/s